

OFFICE OF THE DISTRICT MAGISTRATE, GHAZIABAD

Ref:-/ 3341/OA No 438/18

Date: 31.12.18

To,

Shri V.V. Vardhan
Administrator,
Central Ground Water Authority,
Gallery No. 18/11, Jamnagar House, Mansingh road,
New Delhi - 110011

Sub: Compliance of directions issued by Hon'ble NGT, New Delhi vide order dated 31.7.2018 in OA No 438/2018 – Arti Vs CGWA and others- – reg.

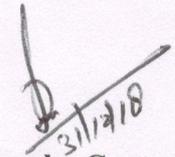
Dear Sir,

Please refer to your letter no 22-418/ CGWA/ OA 438/2018- 2355 dated 28.12.2018 . In compliance to the order passed by Hon'ble NGT in OA no Arti Vs CGWA and others on 31.7.2018, District Magistrate constituted committee of District Administration, U.P. Pollution Control Board and Electricity Department .

The joint team inspected 15 hotels which are respondents in the above O.A. and sealed the borewells along with disconnecting the electricity, as these hotels did not have NOC from CGWA for extraction of ground water. Action taken report is enclosed.

Enclosure : As above

Yours faithfully,


(Himanshu Gautam)
ADM (City)

Copy to :

- 1) District Magistrate, Ghaziabad
- 2) The Regional Director, Central Ground Water Board, Bhujal Bhavan, Sector B, Sitapur Road Yojana, Ram RamChauraha, Lucknow with a request to depute a member of CGWB along with the joint committee for action against the defaulting hotels/ units.


(Himanshu Gautam)
ADM (City)

Action Taken Report in compliance to order dated 31.7.2018 passed by Hon'ble National Green Tribunal in O.A. No 438/2018 Arti Versus CGWA & Ors .

In reference to the above, Hon'ble National Green Tribunal in O.A. no 438/2018 Arti Versus CGWA & Ors passed order on 31.7.2018 which is as below:-

".....We had asked the Central Ground Water Authority and Jal Nigam to furnish a factual report. Learned Counsel for Central Ground Water Authority states that except one, no other hotel has permission for drawl of groundwater. He however, undertakes that Central Ground Water Authority will go into the factual aspects and take such action as may be necessary. In view of the above undertaking, this petition is disposed of. Let the needful be done at the earliest and the report be filed before this Tribunal on or before 31st December, 2018....."

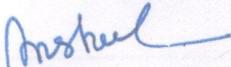
Committee has been constituted by District Magistrate Ghaziabad for compliance of Hon'ble National Green Tribunal order. The joint teams comprising of District Administration, U.P. Pollution Control Board and Electricity Department inspected the following hotels, and the action taken is as below:-

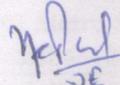
SI no	Respondent No (As per O.A)	Respondent Name	CGWA NOC status	Action Taken Report
1	Respondent No 13	Anand Retreat, KA 74, Near Kaushambi Metro Station, Ghaziabad- 201010	Not Granted	Borewell sealed and electrical connection disconnected
2	Respondent No 14	Rausha INN, D-81, Kaushambi, Near Metro Station, Kaushambi, Ghaziabad- 201010	Not granted	Borewell sealed and electrical connection disconnected
3	Respondent No 17	Hotel Krishna Sagar NH24, A-1/1, Udyog Kunj, Near Ryan International School, Ghaziabad	Not granted	Borewell sealed and electrical connection disconnected
4	Respondent No 18	Hotel Samrat Kaushambi, D24, Kaushambi, Ghaziabad – 212207	Not granted	Borewell sealed and electrical connection disconnected
5	Respondent no. 25	AT Residency, D-75, Kaushabi, Opp Pacific Mall, Near Anand Vihar Metro Station, Ghaziabad-201010	Not granted	Name repeated as Respondent No 27
6	Respondent No 27	OYO Townhouse 012, Kaushambi Metro Ghaziabad, Plot no D-75, Kaushambi, Ghaziabad- 201010	Not granted	Borewell sealed and electrical connection disconnected
7	Respondent No 39	OYO 11407 Hotel Royal King, 171, 14D, 132, Ehsan Ali, Bajariya, Ghaziabad	Not granted	Borewell sealed and electrical connection disconnected
8	Respondent No 54	Hotel Minar, 12/13, Choti Badariya, Railway Road, Ghaziabad- 201001	Not granted	Borewell sealed and electrical connection disconnected
9	Respondent No 58	Hotel Sunshine Park, D-1, Chander Nagar, Opp Vivek Vihar, Sahibabad, Ghaziabad- 201010	Not granted	Borewell sealed and electrical connection disconnected

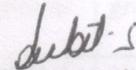
The bottom of the page contains several handwritten signatures and initials in blue ink. From left to right, there is a signature that appears to be 'Ame' with 'JE' below it, another signature 'K. P. Singh' with 'JE' below it, a signature 'dubey S' with 'AEE' below it, a signature 'S. Singh' with 'COO' below it, and a large signature 'K. Singh' on the far right.

10	Respondent No 74	Hotel Shubham, City 20, Railway Road, Bazaria, Ghaziabad-201001	Not granted	Borewell sealed and electrical connection disconnected
11	Respondent No 76	Hotel R.K. Residency, Plot No 2159, Vasundhara Sector 16, Opp Awas Vikas Complex, Ghaziabad- 201012	Not granted	Borewell sealed and electrical connection disconnected
12	Respondent No 90	OYO 13602 Hotel The Town House, B-21-22, RDC Rajnagar, Ghaziabad – 201001	Not granted	Borewell sealed and electrical connection disconnected
13	Respondent No 94	Hotel R.K. Residency, Plot No 2159, Opp Awas Vikas Complex, Sector 16A, Near Vaishali Metro Station, Vasundhara Ghaziabad-201012	Not Granted	Repeated as respondent No 76
14	Respondent No 118	OYO 9750 Hotel Atithi, 156/157, Ehsan Ali Compound, Railway Road, Bajaria, Ghaziabad - 200101	Not granted	Borewell sealed and electrical connection disconnected
15	Respondent No 125	Hotel Metro 3, 141, Loha Mandi, Ghaziabad – 201012	Not granted	Borewell sealed and electrical connection disconnected

The report is put up for perusal and necessary action please.


(Anshul Sharma)
 J.E
 U.P.P.C.B. Ghaziabad


(N.K. Pandey)
 J.E
 U.P.P.C.B. Ghaziabad


(Ankit Singh)
 A.E.E
 U.P.P.C.B. Ghaziabad


(A.K. Tiwari)
 Regional Officer/CEO
 U.P.P.C.B Ghaziabad


(Neeraj Kumar Diwedi)
 Nayab Tehsildar
 Tehsil Sadar


(Prakash Singh)
 Tehsildar
 Tehsil Sadar


(Yashwardhan Shrivastav)
 City Magistrate
 Tehsil Sadar

मा. NGT में योजित ओ.ए. नं. 438/2018 आरती बनाम CGWA व अन्य
में पारित आदेश दिनांक 31-07-2018 के अनुपालन के सम्बन्ध में आख्या।

उपरोक्त विषयक कार्यालय जिलाधिकारी, गाजियाबाद के
पत्र सं. 438/ST-DM/2018, दिनांक 28-12-2018 द्वारा मा. NGT में योजित
O.A. No. 438/2018 में पारित आदेश दिनांक 31-07-18 में संयुक्त समिति द्वारा
आवश्यक कार्यवाही किये जाने सम्बन्धी आदेश दिये गये हैं। उक्त के सम्बन्ध में दिनांक
29-12-18 को उपलब्ध सूची के अनुसार निर्गमित संस्थान/होल्ड के स्थापित
नेरवेल का विद्युत विच्छेदन करते हुए सीलिंग की कार्यवाही की गई है। -

1. में 070 11407 होल्ड रॉयल किंग,
171, 14D, 132, स्टेशन अली, बजरिया, गाजियाबाद
2. में होल्ड मिनार, 12/13, बजरिया, गाजियाबाद
3. में होल्ड शुभम,
सिटी 20, बजरिया, गाजियाबाद
4. में होल्ड आशिष,
156/157, रेलवे रोड, बजरिया, गाजियाबाद

उपरोक्त आख्या आपके अवलोकनार्थ एवं आगे आवश्यक
कार्यवाही हेतु सादर प्रस्तुत है।

Anshul 29/12/18
(अंशुल शर्मा)
अवर माजिस्ट्रेट,
उ.प्र. प्र. नि. बोर्ड,
गाजियाबाद


(ए० के० तिवारी)
मुख्य पर्यावरण अधिकारी/
क्षेत्रीय अधिकारी
उ०प्र० प्रदूषण नियंत्रण बोर्ड


नगर मजिस्ट्रेट
गाजियाबाद

सा. एन. जी. यी. से प्रेषित ओ. ए. संख्या 438/2018 आती बनाम सी. जी. डब्लू. ए. व अन्य से पारित आदेश दिनांक 31-7-18 के अनुपालन के सम्बंध में आख्या

उपरोक्त विषयक कार्यालय जिलाधीनारी जाफियाबाद के पत्रांक 438/सं. यी. - डी. एम. 0/2018 दिनांक 28-12-18 द्वारा सा. एन. जी. यी. से प्रेषित ओ. ए. संख्या 438/2018 आती बनाम सी. जी. डब्लू. ए. व अन्य से पारित आदेश दिनांक 31-7-18 से दोषियों से सर्वेध रूप से संचालित वोटिंग को रोकित करने के आदेश दिए जाने हैं के अनुकूल में आदेश संकेत, समिति द्वारा आज दिनांक 29-12-18 को उपलब्ध सूची के अनुसार विमानिकरित दोषियों के वोटिंग रोकित किए गये :-

- ① मै. दोहन बृष्णा सागर इव. एच. - 24, इ-111, उद्योग कुन्ज, निम्न रेधान इण्डियन रेलवे स्कुल, जाफियाबाद (02 वोटिंग से 01 रोकित किया गया)
सो. 13602.
- ② मै. दोहन श्री टाउन टाउन, वी-21-22, आर. डी. सी. राजनगर, जाफियाबाद
- ③ मै. दोहन मेशे - 3, 141, लोहा मशी, जाफियाबाद (वर्तमान में दोहन बन्द हैं, वोटिंग को रोकित किया गया)

उपरोक्त आख्या अवलोकनार्थ एवं आश्रीत कार्यालय हेतु सादा प्रेषित।

(Handwritten Signature)
29-12-18
(सं. के. पांडे)
अका. आ. म. प. त्त
उ. प्र. प्रमुख निदेशक कार्यालय
जाफियाबाद

(नीरज द्विवेदी)
29/12/18
MCH

मा. एन.जी.टी. में पंजीत ओ.ए. संख्या 438/2018 आरती बनाम
 श्री.जी. डब्ल्यू.ए. व अन्य में पारित आदेश दि. 31-7-2018 के
 संवत्स में निरीक्षण खांबा ।

उपरोक्त विषयक मा. एन.जी.टी. में पंजीत ओ.ए. संख्या 438/2018
 आरती बनाम श्री.जी. डब्ल्यू.ए. व अन्य में पारित आदेश दि. 31-7-2018
 के संवत्स में निम्नलिखित घटल का निरीक्षण संयुक्त रूप से
 जिला मजिस्ट्रेट, उ.प्र. प्रदूषण नियंत्रण बोर्ड एवं विद्युत विभाग के अधिकारियों
 द्वारा दि. 29-12-2018 को किया गया। निरीक्षण के दौरान निम्नलिखित
 घटल द्वारा स्थापित गार्डवेल से जल दहन हेतु श्री.जी. डब्ल्यू.ए. से
 अनुमान प्राप्त नहीं की गई थी। अतः निम्नलिखित घटल में
 स्थापित गार्डवेल का विद्युत विच्छेदन कर गार्डवेल को तालीप
 गया : 3

- ① RESPONDENT NO 14 : ROUSHA INN, D-81, KAUSHAMBHI, NEAR
 METRO STATION, KAUSHAMBHI, GHAZIABAD (01 BOREWELL)
- ② RESPONDENT NO 13 : ANAND RETREAT, KA 74, NEAR KAUSHAMBHI
 METRO STATION, GHAZIABAD (01 BOREWELL)
- ③ RESPONDENT NO 18 : HOTEL SAMRAT KAUSHAMBHI, D24, KAUSHAMBHI
 GHAZIABAD (01 BOREWELL)
- ④ RESPONDENT NO 25 : AT RESIDENCY, D75, KAUSHAMBHI,
 GHAZIABAD
- ⑤ RESPONDENT NO 27 : OYO TOWNHOUSE 012, KAUSHAMBHI METRO
 D-75, KAUSHAMBHI, GHAZIABAD
- ⑥ RESPONDENT NO 58 : HOTEL SUNSHINE PARK, D-1, CHANDER NAGAR
 OPP VIVEK VIHAR, SAHIBABAD, GHAZIABAD
 (01 BOREWELL)

SAME
HOTEL
(01
BOREWELL)

Subal S

SH

P. T. O

⑦ RESPONDENT NO 76: HOTEL R.K. RESIDENCY, PLOT NO 2159,
VASUNDHARA SECTOR 16, OPP ALWAS
VIKAS COMPLEX, GHAZIABAD

SAME
HOTEL

⑧ RESPONDENT NO 94 : HOTEL R.K. RESIDENCY, PLOT NO 2159,
OPP ALWAS VIKAS COMPLEX,
SECTOR 16A, NEAR VAISHALI METRO,
STATION, VASUNDHARA, GHAZIABAD

(01
BORROWER)

उक्त आगम प्राप्त अवलोकनात् अत्र अत्रयक कर्मचारी एव
एव एव एव

Subal - S
29.12.2018
(अंकित तिथि)
एव.पता.अवधिपता
ड.म.प्रवृत्त, निमंत्रण, तारे
माजीपाठार

Subal
(अंकित तिथि)
29-12-18